

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2206
ANSWERED ON:07.12.2006
DISCREPANCY IN OBC LIST
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government has approved/ revised the Central List of Other Backward Classes with regard to various States/UTs.
- (b) if so, the details thereof, State/UT-wise;
- (c) whether more discrepancies are reported and still exists in the above process;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to solve the discrepancies?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) , (b), (c), (d) & (e): Yes, Sir. The Union Government has so far approved/modified the Central List of OBCs of various States/UTs through 22 notifications. The revision/modification of the Central List of OBCs is a continuous process and on the advice of National Commission for Backward Classes the Central Government modifies/ revises the Central List of OBCs